

GOVERNMENT OF INDIA
MINISTRY OF SHIPPING

LOK SABHA
UNSTARRED QUESTION NO. 285
TO BE ANSWERED ON 25TH FEBRUARY, 2016

DRY PORT AT LATUR

†285. PROF. RAVINDRA VISHWANATH GAIKWAD:

Will the Minister of SHIPPING be pleased to state:

पोतपरिवहनमंत्री

- (a) whether the Government proposes to construct dry port at Latur in Maharashtra;
- (b) if so, the details and location thereof;
- (c) the total land required by the Government for construction of dry port and whether the said land has been identified; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF SHIPPING
(SHRI PON. RADHAKRISHNAN)

(a)&(b):The proposals for setting up of Inland Container Depots / Dry Ports are received from private developers and some public sector undertakings from time to time by the Department of Commerce, Government of India. The Inter Ministerial Committee (IMC) set up under Department of Commerce considers the proposals and gives a single window clearance for setting up of Inland Container Depots (ICDs). At present, there is no proposal for setting up of Inland Container Depot in Latur, Maharashtra under consideration by the IMC.

(c)&(d):As per the extant Guidelines of Department of Commerce, the minimum land required for setting up of an Inland Container Depot is 4 hectare. It is the responsibility of the individual developer to identify the land for the purpose of setting of the ICDs.
